

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:39
ANSWERED ON:26.07.2010
WELFARE OF DEFENCE PERSONNEL
Mahajan Smt. Sumitra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has constituted a Committee to look into the Welfare of Defence personnel and pensioners;
- (b) if so, the details thereof;
- (c) the implementation status of the recommendations; and
- (d) the number of personnel benefited by the recommendations?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (c): A Committee was constituted under the Chairmanship of Cabinet Secretary to look in the issue of 'One Rank One Pension and other related issues'. After considering all aspects and keeping in mind the spirit of the demand, several recommendations to substantially improve pensionary benefits of Armed Forces pensioners have been made, which have been accepted and are as follows:

- (i) Inclusion of classification Allowance for PBOR from 01-01-2006.
- (ii) Removal of linkage of full pension with 33 years from 01-01-2006.
- (iii) Revision of Lt. General pension after carving out a separate pay scale for them.
- (iv) Bringing parity between pension of pre and post 10-10-1997 PBOR pensioners.
- (v) Further improving PBOR pensions based on award of GOM 2006.
- (vi) Broad banding percentage of disability/war injury pensions for pre-01-01-2006 disability/ war injury pensioners.
- (vii) Removal of cap on war injury element of pension in the case of disabled pensioners belonging to Category E.

Government orders in implementation of the same have been issued on 30-10-2009, 19-01-2010, 20-01-2010 and 08-03-2010.

- (d) Approximately 12 lac pensioners are benefited by the recommendations.